GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.2892 TO BE ANSWERED ON 20^{TH} DECEMBER, 2023

FOOD SUBSIDY

2892. SHRIMATI SARMISTHA SETHI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of food subsidy released to States/ UTs in the last five years, year/State-wise;
- (b) whether the subsidy towards Odisha State Civil Supplies Corporation (OSCSC) is pending with the Government; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): The details of food subsidy released by the Department of Food and Public Distribution (DFPD) to States that have opted for the Decentralized Procurement (DCP) mode during last five years are enclosed at Annexure-I. Further, details of funds released by Food Corporation of India (FCI) to States/Union Territories towards procurement of rice and wheat during last five years are enclosed at Annexure-II.

(b) to (c): Payment of admissible amount to States for Central Pool procurement of food grains is made by Food Corporation of India (FCI)/Department of Food and Public Distribution (DFPD) based on the claims preferred by State Governments and their agencies as per the Cost Sheet, which includes Minimum Support Price of the food grain and other incidentals. Further, the provisional food subsidy is released to all Decentralized Procurement (DCP) States including Odisha based on their quarterly food subsidy claims which is an ongoing and continuous process. These claims are processed keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of food grains, Food Corporation of India's reconciliation, Utilization Certificates received, Economic Cost of food grains etc.

Despite pendency of compliance to certain guidelines by the State, DFPD, Govt. of India has been continuously releasing the admissible amount of food subsidy to the Government of Odisha against their claims and the details of the same for the last five years including current financial year are as under:

S.	Year	Amount released					
No.		(Rupees in Crore)					
1	2019-20	Rs. 5807.45					
2	2020-21	Rs. 8985.73					
3	2021-22	Rs. 7,892.69					
4	2022-23	Rs. 7,600.05					
5	2023-24	Rs. 6,205.02					
	(upto 30.11.2023)	· · · · · · · · · · · · · · · · · · ·					

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION No. 2892 FOR ANSWER ON 20.12.2023 IN THE LOK SABHA

Statement indicating the amount of Food Subsidy released to DCP States during the last 5years (rupees in crore)

S. No.	Name of the State	2019-20	2020-21	2021-22	2022-23	2023-24 (As on 30.11.23)	
1	Andhra Pradesh	7404.42	8424.72	9323.38	6635.97	3833.89	
2	Bihar	2535.71	4117.33	7671.90	10966.10	6499.31	
3	Chhattisgarh	4628.11	7193.13	9047.77	7574.81	62.04	
4	Gujarat	69.03	9.24	749.43	311.54	-	
5	Karnataka	205.79	323.99	1682.12	2191.75	784.33	
6	Kerala	469.30	1214.98	1777.86	1544.89	299.56	
7	Madhya Pradesh	8888.39	11946.44	14420.62	9471.50	12097.43	
8	Maharashtra	1920.17	2555.74	4082.07	2725.75	1004.60	
9	Odisha	5807.45	8985.73	7892.69	7600.05	6205.02	
10	Punjab	1612.09	1761.53	2047.53	1202.49	304.98	
12	Tamil Nadu	3242.79	3109.76	6250.93	8685.95	-	
13	Telangana	4858.89	6879.59	7665.02	5242.76	3526.91	
15	Uttarakhand	903.12	1371.33	1554.43	1212.25	514.78	
16	West Bengal	2194.86	8792.03	5421.34	6580.11	-	
17	Jharkhand		3.66		-	3.47	
18	Tripura	-	29.79	15.58	148.67	97.47	
19	DBT to UTs	204.24	182.78	186.87	187.90	170.13	
	TOTAL	44944.36	66901.77	79789.54	72,282.50	35403.92	

ANNEXURE-II ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION No. 2892 FOR ANSWER ON 20.12.2023 IN THE LOK SABHA

S. No.	Name of State/	2022-23			to States/UTs on account of pro			2020-21			2019-20			2018-19		
		Rice	Wheat	Total	Rice	Wheat	Total	Rice	Wheat	Total	Rice	Wheat	Total	Rice	Wheat	Total
1	Jharkhand	1,252.23		1252.23	1,058.06		1058.06	686.18		686.18	294.59		294.59	244.38		244.38
2	Odisha	4,243.93		4243.93	4,551.87		4551.87	5,281.84		5281.84	5,654.45		5654.45	3,299.12		3299.12
3	West Bengal			0			0			0	211.33		211.33	426.29		426.29
4	Assam	1,177.62		1177.62	269.63		269.63	206.50		206.5	144.85		144.85	25.63		25.63
5	Haryana	13,428.28	10,983.13	24411.41	13,284.25	25,162.14	38446.39	14,483.19	19,646.28	34129.47	11,042.52	15,912.50	26955.02	10,818.40	16,686.6 2	27505.02
6	Himachal Pradesh		6.12	6.12		27.1	27.1		6.2	6.2		1.66	1.66		1.46	1.46
7	J&K		0.61	0 61		49.04	49.04		0.02	0.02			0			0
8	Punjab	52,398.38	25,828.32	78226.7	50,036.18	39,433.63	89469.81	41,180.32	32,154.99	73335.31	27,767.14	21,828.04	49595.18	33,987.00	18,671.5 2	52658.52
9	Rajasthan		21.67	21.67		4,855.69	4855.69		4,572.19	4572.19	. 4	2,739.51	2739.51		2,788.72	2788.72
10	Uttar Pradesh	16,244.61	762.70	17007.31	13,937.21	12,074.80	26012.01	13,947.49	7,523.94	21471.43	10,350.71	7,490.41	17841.12	8,665.76	10,116.2 7	18782.03
11	Uttrakhand	635.41		635.41	623.41		623.41	1,030.53		1030.53	1,063.12		1063.12	312.73		312.73
12	Andhra Pradesh	3,005.16		3005.16	2,548.32		2548.32	6,870.88		6870.88	6,159.57		6159.57	4,846.92		4846.92
13	Telangana	12,521.64		12521.64	16,713.70		16713.7	15,522.12		15522.12	11,017.31		11017.31	6,244.80		6244.8
14	Maharashtr a				*						3.52		3.52			
15	Madhya Pradesh	120.50	17,856.77	17977.27	1,732.67	13,124.67	14857.34	112.02	13,699.96	13811.98	259.42	4,905.94	5165.36	26.06	9,525.31	9551.37
16	Chhatisgarh	13,174.35		13174.35	10,713.63		10713.63	8,779.95		8779.95	5,993.48		5993.48	4,965.45		4965.45
	Grand Total	1,18,202.10	55459.32	173661.43	115468.94	94727.07	210196.01	108101.03	77603.58	185704.6	79,962.00	52878.06	132840.06	73,862.52	57789.9	131652.42
